

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/6288/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nisanta Goswami,
i/c District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the ¹⁶ 19 July, 2023

Sub: **Casual Leave.**

Ref:- Your letter No. DJ(S) 2850 dtd. 30.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.07.2023 alongwith station leave permission from the evening of 30.06.2023 till the morning of 03.07.2023**, has been granted.

Further, the next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/6289/A, dated , 19-07-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court

Sd/-
JT. REGISTRAR (VIGILANCE)